

LOK SABHA

UNSTARRED QUESTION NO. 1374

TO BE ANSWERED ON 9TH FEBRUARY, 2023

Promotion of Gas Vehicles

1374. SHRI N.K. PREMACHANDRAN:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to promote gas vehicles instead of petrol and diesel and if so, the details thereof;
- (b) whether the Government proposes to give subsidy for conversion of petrol and diesel vehicles into gas and if so, the details thereof;
- (c) whether the Government is aware that vehicle owners are not preferring gas vehicles due to lack of gas filling stations and if so, the action taken by the Government to establish more gas filling stations;
- (d) whether the Government proposes to sanction more gas filling stations for the State of Kerala and if so, the details thereof; and
- (e) whether the Government proposes to conduct study regarding the requirement of gas filling stations in Kerala and if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a) to (c) Motor vehicles operate on various fuels including Petrol, Diesel and CNG based on market mechanism and choice. Natural gas being an alternate environment friendly fuel, Government has issued policy guidelines to supply domestic gas, which is cheaper than imported gas for meeting the entire requirement of CNG (Transport) and PNG (Domestic) segments of CGD sector. No specific incentive/subsidies are being given by the Government for CNG use / conversion.

Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. Providing Compressed Natural Gas (CNG) Stations is part of development of CGD network and the same is carried out by the authorized entities. As on 30.11.2022 there are about 4918 CNG stations in the country.

(d) & (e) PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity and natural gas availability. PNGRB has authorized 7 GAs for development of CGD networks in Kerala and as on 30.11.2022 authorized entities have established 103 CNG stations in the state.
